

(b) if so, the broad outlines thereof and when it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b). The main feature of the new policy in regard to wheat is that there will not be any movement on trade account from one State to the other. A statement explaining the salient features of the new policy is laid on the Table of the Sabha.

Statement

The price and procurement policy for wheat for the marketing season 1975-76, which was under consideration of Government has since been announced on 24th March 1975. The salient features of the new policy are as follows:—

- (i) The procurement price for wheat has been maintained at Rs. 105 per quintal for all varieties as recommended by the Agricultural Prices Commission
- (ii) Keeping in view the basic aim of the policy to maximise procurement for Central Pool, a suitable bonus scheme will be introduced.
- (iii) The issue price of wheat for stocks released from the Central pool for the public distribution system will remain unchanged at the present level.
- (iv) In the interest of maximising procurement, restrictions will be continued on the inter-State movement of wheat by treating each State as a separate zone and no movement of wheat would be allowed outside a State except on Central Government Account.
- (v) The mode of procurement such as purchases in regulated markets and/or through a system of levy will be decided by the State Governments.

(vi) The marketing of wheat within the State will be regulated by the State Governments through appropriate administrative/statutory measures as may be deemed necessary by them.

Indian Potash Limited

*530 SHRI HARI KISHORE SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether more than forty per cent shares in Indian Potash Limited are held by three foreign-owned large business houses; and

(b) whether Government companies and co-operative institutions own about fifty per cent shares in this company?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) No, Sir

(b). The companies in the Public Sector and Joint sector together with cooperative institutions own 64 per cent shares in this company.

Study Team on Cooperation Credit Structure of West Bengal

*531 SHRI M S PURTY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Reserve Bank of India constituted any study team for studying the cooperation credit structure of West Bengal:

(b) if so, the description of the team and the salient features of the report submitted by the team; and

(c) action taken upto date regarding implementation of the report of the team?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-9353/75.]

Pay Scales of "Shastri" Degree Holders in Sanskrit

***532. SHRI BISWANARAYAN SHASTRI:
SHRI RAMAVATAR SHASTRI:**

Will the Minister of **EDUCATION, SOCIAL WELFARE AND CULTURE** be pleased to state:

(a) whether the teachers holding Shastri degree in Sanskrit awarded by various Universities and Boards are considered as trained graduate language teachers by the Government;

(b) whether the Sanskrit teachers holding Shastri degree and other requisite qualifications have been paid the trained graduate pay scale of Rs. 170—380 by the Delhi Administration; and

(c) whether some of the Sanskrit teachers are given selection grade by the Delhi Administration?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c). In September, 1962, Government laid down certain qualifications for the Sanskrit teachers Grade II employed in the Government schools in Delhi in the scale of Rs. 170-380 (the old scale for trained graduate teacher now revised to Rs. 440—750) for teaching classes VI to X in the composite Higher Secondary Schools. These qualifications were modified in September, 1965 and the revised qualifications laid down are:

(i) B.A. with Sanskrit as a full subject plus a degree in education/teaching;

or

(ii) Oriental degree in Sanskrit equal to B.A. or above, preferably with some teaching experience;

or

(iii) M.A. in Sanskrit, preferably with some teaching experience, and high percentage of marks.

In accordance with these orders, Sanskrit teachers who fulfilled the above qualifications have been paid the scale of Rs. 170—380 by the Delhi Administration.

The Government have recognised the Shastri examination in Sanskrit conducted by the various Universities and Boards as equivalent to B.A. and Shiksha Shastri as equivalent to B.Ed. or B.T. for the limited purposes of the appointment of language teachers in Sanskrit

The Delhi Administration maintains one combined seniority list for language teachers, which includes Sanskrit teachers also. The selection grades which have been sanctioned with effect from 5th September, 1971 for different categories of teachers have also been given to the Sanskrit teachers who form part of the combined cadre of language teachers

World Bank Policy Paper on Rural Development

***535. SHRI P. VENKATASUB-BAIAH:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to state:

(a) whether the attention of Government has been drawn to the World Bank policy paper on the rural development wherein it has been stated that the rural poor were either unrepresented or inadequately represented in the councils of Government and the unfavourable distribution